

1	2	3
		(Rs. in lakhs)
15	Additional machinery in the existing workshop and other Improvements.	25.000
16	6 Nos. waarf cranes to replace existing cranes at Mattancherry Wharf	21.000
17	Fertiliser berth for handling raw materials for F. A. C. T.	275.000
18	Interim arrangements at Q 10 area for handling fertiliser raw materials.	128.000
19	Construction of warehouse in leasing area (Bonded warehouse and cold storage warehouse at BOC area)	20.000
20	Remodelling South Coal Berth.	25.000
21	New dry dock.	1600.000
22	Administrative building.	13.000
23	An additional dredger to meet for increasing dredging requirements during V and subsequent Plan period.	140.000
24	Dredging requirements for turning basin at Tanker Berth.	37.000
25	Reclamation in Ennakulam Mattancherry Channels	25.000

T. B. Patients in the Country

1455. SHRI BIREN DUTTA. Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether there was any survey to get the number of T.B. patients detected all over India;

(b) if so, the average number of patients in the country; and

(c) the number of patients getting facilities of treatment?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) Yes. A Sample Survey was conducted in a Sample population in the country in Seven Zones during the period 1955-58

(b) The Sample Survey showed that the prevalence rate for active and probably active Tuberculosis varied from 13 to 25 per thousand population in cities, towns and villages in the different zones. The rate of bacteriologically positive cases (excepting tubercle bacilli in sputum) per thousand population in these areas varied from 2 to 8.

(c) It is estimated that about one million TB Patients are under treatment in a year.

Intervention in Air India Strike

1456. SHRI SARJOO PANDEY: Will the Minister of LABOUR be pleased to state.

(a) whether his Ministry had intervened to bring about a negotiated settlement in the Air India Pilots' strike; and

(b) if so, the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) No.

(b) Does not arise.

Progress in use of Hindi by Indian Diplomats Abroad

1457. SHRI S. C. SAMANTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Embassies, Missions, and other diplomatic channels

are equipped with adequate arrangements in all the countries with which India has diplomatic relations to deal with them and correspond in the language of the nation;

(b) whether it is ensured that the personnel, including the Heads of Embassies, Missions etc. possess at least working knowledge of Hindi or acquire that on appointment;

(c) the countries with which our diplomats are dealing in a language other than the language of the nation and the reasons for not using the Rajbhasha; and

(d) by what time satisfactory progress is likely to be achieved in the direction?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir. Necessary arrangements exist in Indian Missions abroad to deal with Hindi correspondence received by them.

(b) All personnel posted in our Missions abroad (including the Heads of Missions) are expected to possess the working knowledge of Hindi and in order to ensure it, all directly recruited IFS Officers are required to qualify in Hindi before their confirmation.

(c) and (d). Since English is largely used by most of the foreign Governments in their correspondence with us and it still continues to be used in the official work of the Government of India, it is used in our Missions also. However, efforts are being made to progressive increase the use of Hindi but it is not possible to fix a time limit for complete switch over to Hindi.

Deregistering of Industrial Units for misutilisation of Iron and Steel

1458. SHRI S. A. MURUGANAN-THAM;
SHRI BIRENDER SINGH
RAO;
SHRI SUKHDEO PRASAD
VERMA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether many Industrial Units have been deregistered in different States for alleged misutilisation of iron and steel supplied to them from Central sources; and

(b) if so, the broad outlines thereof, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b). The information is being collected and will be laid on the Table of the House.

Production of all varieties of Steel to meet Requirements

1459. SHRI N. K. SANGHI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Indian steel has succeeded in augmenting production so as to be able to meet the requirements of all varieties;

(b) if so, the present production figures per steel plant and the stocks available with the plants and stockyards; and

(c) whether the augmentation of production has in any way curbed sale of steel in blackmarket and if not, the reasons therefor and the steps being taken to ensure easy supply of steel to common consumers to end blackmarketing in steel?